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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 621/2021

SUSHIL KUMAR VERMA Petitioner Through: Mr Kumar Vaibhav and Mr S Uday Bhanu, Advs. versus

STATE

..... Respondent

Through: Mr Sachin Mittal, ASC for State with Mr Nishant Chauhan and Mr Alok Sharma, Advs. for State SI Rajender Singh, PS-Amar Colony Mr Siddharth Agarwal, Sr. Adv. with Mr Siddharth Satija, Ms Reeta Misra, Ms Sowjhanya, Ms Arshiya Ghosh, Ms Mahima Wahi and Mr Akash Sachan, Advs. for complainants.

+ CRL.M.C. 2070/2021 & CRL.M.A. 13935/2021

GREESH VERMA JAIRATH

..... Petitioner

Through: Mr Vikas Pahwa, Sr. Adv. with Mr Sanyam Khetarpal, Ms Prakriti Anand, Mr Karan Vijayan, Mr Rohan Wadhwa and Mr Arun Kanwa, Advs. SI Rajender Singh, PS-Amar Colony

versus

THE STATE NCT OF DELHI & ANR. Respondents

Through: Mr Aashneet Singh, APP for State Mr Siddharth Agarwal, Sr. Adv. with Mr Siddharth Satija, Ms Reeta Misra, Ms Sowjhanya, Ms Arshiya Ghosh, Ms Mahima Wahi and Mr Akash Sachan, Advs. for complainants.

 CRL.M.C. 2873/2021 & CRL.M.A. 18085/2021
SUSHIL KUMAR VERMA Petitioner Through: Ms Anu Narula, Adv. (DHCLSC) versus
THE STATE AND ANR. Respondents Through: Mr Aashneet Singh, APP for State Mr Siddharth Agarwal, Sr. Adv. with Mr Siddharth Satija, Ms Reeta Misra, Ms Sowjhanya, Ms Arshiya Ghosh, Ms Mahima Wahi and Mr

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Akash Sachan, Advs. for complainants. SI Rajender Singh, PS-Amar Colony

CORAM: HON'BLE MR. JUSTICE JASMEET SINGH <u>O R D E R</u> 05.09.2022

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Mr Vikas Pahwa, learned senior counsel appears for the petitioners and Mr Siddharth Agarwal, learned senior counsel appears for the complainants.

Both senior counsels assure the Court that they will try and have the matter sorted out before the next date of hearing.

This Court expresses great confidence in both the senior counsel and expects the matter to be resolved before the next date of hearing, through their intervention.

List on 26.09.2022 at 03:30 p.m.

JASMEET SINGH, J

SEPTEMBER 5, 2022 sr

Click here to check corrigendum, if any

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